

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-63-2020

M/s Tech Force Composites Pvt. Ltd.,
Goa Unit. ... Petitioner
Versus
Goods and Service Tax Council & Ors. ... Respondents

Mr. Girish Sardesai, Advocate for the Petitioner.
Ms. Priyanka Kamat, Advocate for Respondent No.3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:-9th September, 2020

P.C.

The learned counsel for the parties point out that this matter is posted for final disposal at the stage of admission. Today, it will not be possible to take up this matter for final disposal. Accordingly, this matter is now posted on 6th October, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*